

(b)

Year Imports of cotton textiles into UK from India.

(Value in million £)

1967	20 721
1968	26.186
1969	19.201

(c) and (d) . These do not arise out of the answer to parts (a) and (b) but efforts are being made to maintain and possibly increase exports of cotton textiles to the UK.

Discussion on India's Defence preparedness at Seminar held in Delhi

1598. SHRI D. N. PATODIA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that during a recent seminar held in New Delhi, the question of India's Defence preparedness was discussed where apart from the non-officials of the Ministry also participated;

(b) if so, whether it is also a fact that the seminar was of the opinion that though there may be intermittent clashes between India and China, there may not be any noticeable gain to the either party; and

(c) whether Government propose to give up its policy to recover the lost territory from China and if not, how and in what manner the Defence Ministry Officers who had participated in the discussion could subscribe to the above conclusion of the seminar ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) to (c) . A Seminar on "Contemporary Strategic Thought and India's Security" was conducted by the Institute for Defence Studies and Analyses in January, 1970. Senior officials of the Ministry of Defence led discussions on three specific topics, namely 'Decision making in Defence', 'Problems of Defence Production' and 'Organisation of

Indian Armed Forces'. Other officials from the Ministry of Defence attended the Seminar only as observers and did not take part in the presentations relating to the threat from China. The Seminar as a whole did not arrive at any particular opinion as no attempt was made to reconcile the different views expressed or to formulate a consensus. There is no change in Government's policy in regard the illegal occupation of a part of our territory by China.

Export of Cloth to U.S. A.

1600. SHRI D. N. PATODIA :
SHRI R. R. SINGH DEO :
SHRI RAMACHANDRA
VEERAPPA :
SHRI Y. A. PRASAD :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that export of Indian cloth to the United States of America is likely to be raised annually;

(b) if so, whether any agreement or understanding has been reached with the Government of United States of America in this regard; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) Not yet.

(c) Does not arise.

12.02 hrs.

**RE : CALLING ATTENTION TO
MATTER OF URGENT PUBLIC
IMPORTANCE**

(Query)

MR. SPEAKER : Now, Papers to be Laid on the Table. The hon. Prime Minister...

SHRI J. H. PATEL (Shimoga) : May I make one submission ?

MR. SPEAKER : Let the papers be laid on the Table first.

SHRI J. H. PATEL : I had tabled a calling attention notice. In view of the fact that there is so much of tension ..

MR. SPEAKER : Let him not mention it in the House.

SHRI J. H. PATEL : In Mysore...

MR. SPEAKER : He can ask me in my Chamber. I am not going to allow such remarks to be recorded. When it has not been accepted and it is not on the agenda, how can the hon. Member mention it here ? It will not be recorded.

SHRI J. H. PATEL : **

MR. SPEAKER : It is very unfair. The hon. Member may see me in my Chamber, and I shall explain to him the position.

SHRI J. H. PATEL : * *

MR. SPEAKER : The hon. Member may please sit down.

SHRI K. LAKKAPPA (Tumkur) : Since the Prime Minister is going to reply to the debate on the President's Address, will she give an assurance that she will refer to the implementation of the Mahajan Commission's recommendations ?

MR. SPEAKER : How does he know that she is not going to refer to it ?

श्री हुकम चन्द कछवाय (उज्जैन) : गाड़ियों को घाग लगा दी गई है, यातायात बन्द कर दिशा गया है, उधर जाने वाली गाड़ियों को रोक दिया गया है। मैंने भी इस का नोटिस दिया था....

MR. SPEAKER : When I am standing and I am on my legs, nothing from any other Member will be recorded. The Prime Minister is not replying to the debate just

now. There are so many other items earlier. I am really surprised that hon. Members do not even care to see the Order Paper.

SHRI K. LAKKAPPA : Will the Prime Minister give us an assurance that she will refer to the implementation of the Mahajan Commission's report ?

MR. SPEAKER : I hope she will.

मैं आप से पूछना चाहता हूँ आखिर मैं भी इन्सान हूँ, आप में से एक हूँ। इतने शोर शराबे में अगर ध्यान बंट जाये और एजेण्डे में से कोई प्राइमम मिस हो जाये तो आप मुझे छोड़ने वाले नहीं हैं। इतने शोर-शराबे में काम करने के लिए एक्स्ट्रा-प्राइमरी कंसिप्टी चाहिए। अगर कभी कोई चीज मिस हो जाये, तो आप मुझे कभी स्पेयर नहीं करेंगे।

12.06 hrs.

PAPERS LAID ON THE TABLE

Government Review and Annual Report of Uranium Corporation of India

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:--

- (1) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, Bihar, for the year 1968-69.
- (2) Annual Report of the Uranium Corporation of India Limited, Jaduguda, Bihar, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L. T. 2689/70].